

GOVERNMENT OF TELANGANA
ABSTRACT

COVID-19 - Lock down - Relief measures to Migrant Workers - Orders - Issued

REVENUE (DM.II) DEPARTMENT

G.O.Rt.No.13

Dated:30.03.2020

Read the following:

1. The Disaster Management Act 2005
2. From the Ministry of Home Affairs, GOI letter no 33-04/2020-NDM-dated 28/03/2020
3. Ministry of Home Affairs, GOI order no 40-3/2020-DM-I(A), dated, 29th March, 2020
4. G.O.Ms.No.45, GAD, dated 22.03.2020
5. G.O.Ms.No.46, GAD, dated 23.03.2020

ORDER:

It has come to the notice of the Government that several migrant workers from other states are there in Telangana State, who are stranded here due to Lockdown in the country. The Government of Telangana has got a survey done and found that there are 3,35,669 migrant workers in Telangana, many of them being engaged in construction activities. They are facing difficulties in organising their food and some times shelter, as many of them are left with no job due to lock down.

2. Government observe that all migrant workers are partners in the development of Telangana and there is a dire need to support them on an urgent basis in all possible manners.

3. Hon'ble Chief Minister has already announced that government will provide ration and money to all migrant workers, so that they are in position to take care of their food requirements without any difficulty.

4. Accordingly, after careful examination of the matter and in pursuance of the provisions under the Disaster Management Act, 2005 and the orders issued in the reference 3rd read above, Government have decided to provide 12 kg Rice per person (or 12 kg of atta as per need) free of cost and Rs.500/- per person in cash to all the migrant workers who are at present residing in Telangana as immediate relief, at a cost of Rs.29.96 Crore as shown in Annexure-II. The expenditure in this regard shall be met from the SDRF and the Cess amounts available with the Labour Department.

5. The Collectors shall disburse the above relief Rice and amounts to the migrant workers as per the guidelines indicated in Annexure-I.

6. The cost of the rice as shown in Annexure-II, i.e., Rs.13,18,37,356/- shall be released to the Telangana State Civil Supplies Corporation, by the Government directly and the Commissioner & M.D., Civil Supplies Corporation shall make necessary arrangements for drawal of the rice by the Collectors. The cash component of Rs.16,78,34,500/- as indicated in Annexure-II is being released to the respective Collectors.

7. The Collectors are directed to also provide cooked food and other basic facilities like shelter, water, medical care, where ever the migrant workers are not in a position to cook.

8. These orders are applicable to all those migrant workers, who do not have food security cards issued by the Government of Telangana.

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9. The Commissioner, Civil Supplies; Secretary, Labour, Employment Training & Factories and all the District Collectors shall take further necessary action accordingly.

10. This Order issues with the concurrence of Finance Department vide their U.O.No.1341-B/41/EBS.VII/Rev/2020, dated:30.03.2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SOMESH KUMAR
CHIEF SECRETARY TO GOVERNMENT

To

The Commissioner, Civil Supplies & EO Secretary, Civil Supplies Department

The Secretary, Labour Employment Training & Factories Department.

All Collectors and District Magistrates in the State

Copy to:

The PS to Hon'ble Minister, MHA, Government of India

The PS to Hon'ble CM

The PS to Chief Advisor to Government of Telangana

The PS to Chief Secretary

The PS to Commissioner, Civil Supply Dept.

The PS to Secretary, LET&T Dept.

The In-charge of Inter Departmental Control Room

// FORWARDED BY ORDER //

SECTION OFFICER

Annexure-I to G.O.Rt.No.13, Revenue (DM) Dept, dt:30.03.2020.

Guidelines issued for Implementation of relief to migrant workers

- Collectors shall lift rice from civil supplies corporation godowns and distribute it to migrant workers on acknowledgement basis.
- Collectors shall draw the money and distribute it to the migrant worker based on the number of their family members to their bank account.
- In case where a migrant worker does not have a bank account, it shall be distributed personally to the migrant worker, by a team formed by district collector under proper photo taken while distribution.
- Collectors shall take all necessary precaution to ensure that there is no family which goes without food in their respective areas.
- For every group identified, a team shall be made by the Collector to coordinate this activity and update the status in the control room

SOMESH KUMAR
CHIEF SECRETARY TO GOVERNMENT

Annexure-II to G.O.Rt.No.13, Revenue (DM) Department

SL. No.	Name of the Dist	No of persons	Requirement of Rice @ 12kg per person (in MT)	Cost of Rice Required @32.73/kg	Ex Gratia @ 500 per person
		Total			
1	Adilabad	6612	79.344	25,96,929	33,06,000
2	Bhadradi Kothagudem	15029	180.348	59,02,790	75,14,500
3	Hyderabad/ GHMC	34283	411.396	1,34,64,991	1,71,41,500
4	Jagtial	9212	110.544	36,18,105	46,06,000
5	Jangaon	2445	29.34	9,60,298	12,22,500
6	Jayashankar	4007	48.084	15,73,789	20,03,500
7	Jogulamba	897	10.764	3,52,306	4,48,500
8	Kamareddy	157	1.884	61,663	78,500
9	Karimnagar	14995	179.94	58,89,436	74,97,500
10	Khammam	30541	366.492	1,19,95,283	1,52,70,500
11	Komaram Bheem Asifabad	2482	29.784	9,74,830	12,41,000
12	Mahbubabad	5699	68.388	22,38,339	28,49,500
13	Mahbubnagar	4141	49.692	16,26,419	20,70,500
14	Mancherial	3836	46.032	15,06,627	19,18,000
15	Medak	2057	24.684	8,07,907	10,28,500
16	Medchal-Malkajgiri	14411	172.932	56,60,064	72,05,500
17	Mulugu	5891	70.692	23,13,749	29,45,500
18	Nagarkurnool	3923	47.076	15,40,797	19,61,500
19	Narayanpet	5458	65.496	21,43,684	27,29,000
20	Nalgonda	15925	191.1	62,54,703	79,62,500
21	Nirmal	6022	72.264	23,65,201	30,11,000
22	Nizamabad	6745	80.94	26,49,166	33,72,500
23	Peddapalli	20253	243.036	79,54,568	1,01,26,500
24	Rajanna Sircilla	4998	59.976	19,63,014	24,99,000
25	Rangareddy	37894	454.728	1,48,83,247	1,89,47,000
26	Sangareddy	22231	266.772	87,31,448	1,11,15,500
27	Siddipet	10267	123.204	40,32,467	51,33,500
28	Suryapet	4379	52.548	17,19,896	21,89,500
29	Vikarabad	6288	75.456	24,69,675	31,44,000
30	Wanaparthy	1838	22.056	7,21,893	9,19,000
31	Warangal Rural	1192	14.304	4,68,170	5,96,000
32	Warangal Urban	9646	115.752	37,88,563	48,23,000
33	Yadadri	21915	262.98	86,07,335	1,09,57,500
Total		335669	4028.028	13,18,37,356	16,78,34,500

SOMESH KUMAR
CHIEF SECRETARY TO GOVERNMENT